

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
21-11-2022 AT 03:00 PM THROUGH VIDEO CONFERENCE**

IA (IBC) 708/2021 & IA (IBC) 197/2022 in CP(IB) No.673/7/HDB/2019
U/s 7 of IBC, 2016

IN THE MATTER OF:

Bank of India

...Financial Creditor

Vs

ECI Infra Towers Company Pvt Ltd
(Corporate Guarantor of ECI Engineering &
Construction Co.Ltd)

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)**

O R D E R

Both sides present and represents that the matter before the Hon'ble NCLAT stands adjourned for orders. Hence, requested time for adjournment.

List the matter on 15.12.2022.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)